

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BHUVANA INFRA PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 10-12-2019; List of Stakeholders as on Date: 30-06-2023; Name of IP: Mr. Vijay Pitambar Lulla; Process Number: 1; Last 5 digit of registration number: 10593

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	176061450	1	175748450		313000		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	689702159	4	328160357		361541802		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	29669170	5	20461357		9207813		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	895432779	10	524370164		371062615		